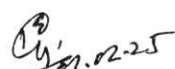


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JANUARY 2025**

Sl. No.	Nature	Opening balance as on 01.01.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 31.01.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	39	0	1		1			1	1	39	1
2	WA	198	86	1		87			115	115	170	0
3	WPC	11165	700	12		712	48		934	982	10895	144
4	WPL	1222	29			29	3		25	28	1223	11
5	WPS	16550	987	22	43	1052			1116	1116	16486	280
6	WPT	746	26	1		27			13	13	760	0
7	WPCR	99	73	2		75	2		72	74	100	0
8	WPPIL	120	22			22			12	12	130	0
9	WP 227	1794	121	3	5	129	4		135	139	1784	18
10	WPHC	0	1		1	2			1	1	1	0
A	TOTAL (1 to 10)	31933	2045	42	57	2136	57	0	2424	2481	31588	454
1	FA	2939	24	13	1	38	4		31	35	2942	23
2	FAM	253		1	1	2			8	8	247	8
3	FA(MAT)	779	41	4		45	3	1	29	33	791	1
4	SA	6416	63	25		88	5		33	38	6466	24
5	MA	425	28		1	29			22	22	432	5
2	MAC	10057	297	21		318	2		106	108	10267	74
7	CR	255	29	4		33			40	40	248	9
8	MCC	548	114	8		122	1		209	210	460	19
9	COMP APPEAL	3				0				0	3	0
10	COMP PET	11				0				0	11	0
11	EP	12				0				0	12	0
12	TPC	66	19			19			14	14	71	0
13	CONT	663	159	3		162	2		91	93	732	3
14	ITA	0	0			0				0	0	0
15	ARBA	252	10	2		12			3	3	261	2
16	ARBAP	12	1			1			1	1	12	0
17	ARBR	34	11	1		12			6	6	40	0
18	TAXC	380	43	1		44	2		8	10	414	2
19	REVP	174	24	1		25	1		56	57	142	0
20	CVLREF	0	0			0				0	0	0
B	TOTAL (1 to 19)	23279	863	84	3	950	20	1	657	678	23551	170
	TOTAL (A+B)	55212	2908	126	60	3086	77	1	3081	3159	55139	624
MAIN CRIMINAL CASES												
1	CRREF	1	1			1			0	0	2	
2	CRA	14648	248		1	249			492	492	14405	231
3	CRR	5554	152	2	1	155	2		170	172	5537	55
4	MCRC	712	1014	1		1015	2		1232	1234	493	0
5	MCRCA u/s 482 B.N.S.S.	40	194	1		195			192	192	43	0
6	CONTR	2	0			0			0	0	2	0
7	CRMP	4309	445	5		450	2		688	690	4069	156
8	TPCR	13	5	1		6			7	7	12	0
9	ACQA	3814	59	1		60			84	84	3790	54
C	TOTAL (1 to 9)	29093	2118	11	2	2131	6	0	2865	2871	28353	496
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		84305	5026	137	62	5217	83	1	5946	6030	83492	1120
PENDENCY INCREASE/DECREASE		84305	DECREASE (-813)								83492	

Over 5 Years Pendency as on 01.01.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Tendency as on 31.01.2025	Over 5 Years Decrease Pendency during the month
32229	102	1120	31211	-1018


 (KHILAWAN RAM RIGRI)
 REGISTRAR (JUDICIAL)